

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

04.07.2013

OA No. 335/2012 with MA 169/2012

None present for applicant.
Mr. Vijay Saini, Proxy counsel for
Mr. S.S. Hassan, Counsel for respondents.

From the perusal of the order sheets, it appears that the applicant was not present on 26.07.2012, 11.09.2012, 25.10.2012, 04.12.2012, 08.01.2013, 21.01.2013, 16.04.2013 and 16.05.2013. Even today in the second round, none is present on behalf of the applicant. It appears that the applicant is not interested in pursuing this OA. Therefore, the OA is dismissed in default for non prosecution on the part of the applicant.

Anil Kumar
(Anil Kumar)
Member (A)

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